

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/135/2016  
NAME OF THE PETITIONER(S) : S. Swaminathan & another  
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others  
UNDER SECTION : 397, 398, 402 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|    |   |                           |   |
|----|---|---------------------------|---|
| 1. | SUMIT AGARWAL<br>For KSR & Co. Company<br>Secretaries LLP | For Respondents<br>1 to 9 |   |
| 2. | ROHAN RASASEKHAR<br>Rohan Rajasekhar                      | for petitioning           |  |

**ORDER**

Shri Rohan Rajasekhar, representing counsel for petitioner present. Shri Sumit Agarwal, PCS, representing R1 to R9 present. Time extended at request for hearing in relation to the fresh valuation. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)